

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

40. C.P. (IB)/437(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

NAME OF THE PARTIES: - Anil Seetaram Vaidya

Section: - U/s 59 of the Insolvency and Bankruptcy Code, 2016

ORDER

Present: -

Anil Vaidya

.....Liquidator through VC.

List this matter on **02.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)